

by the above-mentioned rivers will be discussed at the next meeting of the two Directors at Dacca early next month.

(c) The pillar positions have been finalised in certain areas of the Bihar-East Bengal boundary. Agreement has also been reached on the specifications and other details of boundary pillars to be constructed on the border. Actual demarcation by means of pucca pillars has not, however, commenced.

(d) Yes, Sir.

MINISTRY OF EXTERNAL AFFAIRS

480. Shri Ramji Verma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the displaced permanent Central Government servants absorbed in the Ministry of External Affairs were not treated at par with other permanent employees of the Ministry for purposes of promotion;

(b) whether it is also a fact that purely temporary employees continued to officiate as Assistants whereas permanent upper division and lower division clerks were made to work as lower division clerks;

(c) if so, the reasons therefor; and

(d) how the interests of these employees who have suffered on this account are to be protected?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No; not after it was decided that they should be treated as Central Government employees.

(b) and (c). Yes. Any person promoted to officiate in a higher grade in a long-term vacancy under the rules current at that time is not reverted in order to make room for some one else who becomes eligible for promotion later by a change in the rules. Changes in the rules do not generally have retrospective effect.

(d) The question does not arise.

JHARGRAM COMMUNITY DEVELOPMENT BLOCK

481. Shri Subodh Hasda: Will the Minister of Planning be pleased to state:

(a) the number of different types of buildings constructed at Jhargram Community Development Block in 1954; and

(b) whether these buildings are for sale or for the use of the Government officials?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Information has been called for from the State Government and will be laid on the Table of the House in due course.

मध्य भारत की सहायता

४५२. श्री अमर सिंह डामर: क्या योजना मंत्री सभा पटल पर एक विवरण रखने की कृपा करेंगे जिस में निम्नलिखित बातें दिखाई गई हों:

(क) वे विकास परियोजनाएं कॉन-कॉन सी हैं जिनके लिए मध्य भारत सरकार ने १९५२ तथा १९५४ में केंद्रीय सरकार से सहायता तथा ऋण के लिए प्रार्थना की है,

(ख) वे परियोजनाएं कॉन सी हैं जिनके लिए केंद्रीय सरकार ने एंसी सहायता तथा ऋण देना स्वीकार कर लिया है?

योजना उपमंत्री (श्री एस० एन० मिश्र): (क) और (ख)। अपेक्षित विवरण सभा की मंजूरी पर रख दिया गया है। (बीएल परीक्षा ५, अनुबन्ध संख्या २४)।

विदेशों में भारतीय

४५३. श्री अमर सिंह डामर: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि पश्चिम, मध्य पूर्व तथा सुदूरपूर्व क्षेत्रों में वे दस कॉन-कॉन हैं जिन में भारतीय अधिकतम संख्या में हैं?

प्रधान मंत्री तथा बहुरीति-कार्य मंत्री (श्री जवाहरलाल नेहरू): आज तक के आंकड़े प्राप्त नहीं हैं।